

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

C. GANESH
For V. Karanaharan

ANIRUDH. KRISHNAN

For Respondent
7003959636.
FOR PETITIONER

C. Ganesh
Am

ORDER

Mr. Anirudh Krishnan, Counsel for Petitioner present and submitted that he has already made compliance with the provision of section 9(3)(b) and (c) of I&B Code, 2016, as per the Notification of MCA dated 29.06.2017. Mr. C. Ganesh, Proxy representing Counsel for Respondent prayed for short time stating that his Senior Counsel was held up in the High Court. At request, time is enlarged. Put up on 02.08.2017 at 10.30 A.M.



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)